

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 31st August, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Execution Application No. 38/2017 (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. for CPCB Mr. Vishwajeet Singh, Adv. for R-7 Mr. Vinayak Gupta, Adv. for MoEF
2.	Original Application No. 472/2017 (M.A. No. 920/2017 & M.A. No. 1042/2018)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Nitin Singh, Adv. for R-4 & 5 Mr. M. P. Shorawala, Adv. Mr. Shiv Mangal Sharma, Adv. with Mr. Saurabh Rajpal, Adv. for RSPCB
3.	Execution Application No. 35/2018 IN O.A. No. 115/2018 (Earlier O.A. No. 22/2016 (WZ))	Vishal Arinjay Shah Vs. Suo Smita Pradeep Shah & Ors.	Mr. Vishal Arinjay Shah, Applicant in person Mr. Vinayak Gupta, Adv. for MoEF Mr. Sumeer Abhyankar, Adv. for R-2 Mr. Vijay Kumar, Adv. for R-3 Mr. Mukesh Verma, Adv. for MPCB
4.	Original Application No. 38/2018 (M.A. No. 290/2018 & M.A. No. 1020/2018)	Environment Support Group Vs. Union of India & Ors.	M/s Maitreyi Krishnan & Yogeshwaran. A, Adv. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Mukul Singh, Adv. for MoEF Mr. Devraj Ahok, Adv. for Karnataka Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv. Mr. Pinaki Misra, Sr. Adv. with Mr. Arun K. Sinha, Adv. for R-6
5.	Appeal No. 43/2018 (M.A. No. 394/2018 & M.A. No. 396/2018)	Siyaram Chaurasiya Vs. State of Madhya Pradesh & Ors.	Mr. S. P. Singh, Sr. Adv. with Mr. Dharendra Singh Parmar, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Prashant Bezboruah, Adv. for R-3
6.	Original Application No. 48/2018 (M.A. No. 110/2018)	Sita Ram Gupta Vs. State of U.P. & Ors.	Mr. Himanshu Gupta, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Mr. Veera Kaul Singh, Adv. for R-3 & 4 Mr. Rachit Mittal, Adv. for R-7

7.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Adv. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-4 & 6
8.	Appeal No. 62/2018 (M.A. No. 726/2018)	Gabhabhai Devabhai Chauhan & Ors. Vs. Union of India & Ors.	Mr. Abhimanue Shrestha, Adv. for Appellant Mr. Prashant Bezborauh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Ms. Vanita Bhargava, Adv. for R-3
9.	Original Application No. 63/2018 (M.A. No. 1116/2018)	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Krishna Kant Singh, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pradeep Misra, Adv. for UPPCB Mr. Nishant Das, Adv. for R-6 Ms. Priyanka Swami, Adv. for State of UP Mr. Sudeep Kumar, Adv. Mr. Gaurav Kumar Bansal, Adv.
10.	Original Application No. 161/2018	Jagan Nath Huria & Anr. Vs. Union of India & Ors.	Mr. Sandeep Mishra & Ms. Isha Arora, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 11 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. M. S. Kalra, Adv. Mr. Yag Dutt, Adv. Mr. Tarunvir Singh Khehar, Adv.
11.	Original Application No. 279/2018	Jitender Yadav Vs. Ministry of Environment and Forest & Ors.	Mr. Akash Tyagi, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Nikhil Goel, Adv. Mr. Bipin C. Negi, Adv. Mr. Rajkumar, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Shlok Chandra, Adv. Mr. Pawan Upadhyay, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 & 4
12.	Original Application No. 332/2018 (M.A. No. 808/2018)	Bidyutprava Das Vs. M/s Pioneer Printing Press Ltd. & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Debesh Panda, Adv. for R-1 Mr. M. Paikaray, Adv. for R-2 & 4 Mr. Pradeep Mishra, Adv. for UPPCB
FOR HEARING			
13.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant Mr. Sanjay Upadhyay, Adv. for R-1 Mr. B. V. Niren, Adv. Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Mr. Mukesh Kumar Verma, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Ms. Deep Shikha Bharati, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. M.L. Lahoty, Adv. for R-8 Ms. Yavanica Kapoor, Adv. Mr. Rajesh Raina, Adv. for UPSIDC Mr. Prithu Garg, Adv. for THDC India Ltd. Ms. Deep Shikha Bharti, Adv. for UP

14.	Original Application No. 12/2015 (M.A. No. 242/2016)	Mahalaxmi Bekar's & Anr. Vs. SEIAA, Mumbai & Ors.	Mr. Sudipto Sircar, Adv. (Amicus Curiae) Mr. Mukesh Verma, Adv. for R – 1 to 8 Mr. R. Venkataramani, Sr. Adv. with Mr. Shivaji M. Jadhav, Adv. for R – 9 Mr. S. A. Zaidi for Leather Industries Ms. Antima Bazaz for UPSMA Mr. Kaushik Sindhu, Adv. Mr. Rahul Pratap, Adv.
15.	Original Application No. 501/2015 (M.A. No. 1212/2015)	Anand Arya Vs. Union of India	Ms. Reena George, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. G. Pramod Kumar, Adv. for R-2 Mr. Mukesh Verma, Adv. Mr. Soumyajit Pani, Adv. Ms. Shashi Juneja, Adv. for R-6 Nanavati & Co., Adv. for R-8 Mr. Shuvodeep Roy, Adv. for Assam Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Jogi Scaria, Adv. for State of Kerala Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Adv. for Meghalaya Mr. Suryanarayan Singh, AAG for HP Mr. Shiv Mangal Sharma, AAG Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. Debarshi Bhuyan, Adv. for Goa Mr. Abhumanyu Garg, Adv. for Puducherry Mrs. Aruna Mathur, Adv. Mr. Krishnkant Singh, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP Ms. K. Entoli Sena, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Anil Grover, AAG & Mr. Rahul Khurana, Mr. Deepika Ghatowar Kankana, Adv. Mr. V. K. Shukla, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Sapam Biswajit, Adv. Dr. Abhishek Attrey, Adv. Mr. Devraj Ashok, Adv. Mr. Sarthak Chaturvedi, Adv. for R-31 Mr. Anil Soni, AAG Mrs. Seema Sharma, Adv. for R-10 Mr. P. Venkat Reddy, Adv. Mr. Shubham Bhalla, Adv. Mr. Rajesh Kumar Das, Adv. for UT & Lakshadweep
16.	Original Application No. 560/2015	Pushp Jain Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishan Kumar Singh, Adv. Mr. Gopal Singh, Adv. Mr. G. Pramod Kumar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Shiv Mangal Sharma, AAG Mr. Rudreshwar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. R. Rakesh Sharma, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP Ms. Priyanka Sharma, Adv. Mrs. Aruna Mathur, Adv. Mr. V. K. Shukla, Adv. for State of MP Ms. Bhavna Aggarwal, Adv. for MoEF

			<p>Mr. Sapam Biswajit Meitei, Adv. Mr. Shashi Juneja, Adv. Mr. Soumyajit Pani, Adv. Mr. Jogy Scaria, Adv. Mr. Soumyajit Pani, Adv. Mr. Atmaram N. S. Nadkarni, AG of Goa Mr. Anshuman Shrivastava, Adv. Mr. D. K. Thakur, Adv. Mr. Devraj Ashok, Adv. Mr. P. Venkat Reddy, Adv. Ms. K. Entoli Sema, Adv. Mr. Vikramjit Bahejit, Adv. Mr. Preshit Surshe, Adv. Ms. Deepika Ghatowar Kankana, Adv. Mr. Anil Shrivastava, Adv. Mr. Anil Soni, AAG Mr. Varnika Singh, Adv. Mr. Joydeep Mazumdar, Adv. Mr. Ranjan Mukherjee & Ms. Aprajita Mukherjee, Adv. Mr. Sarthak Chaturvedi, Adv. Mr. Abhishek Atrey, Adv. Nanavati & Co., Adv. for R-8 Ms. Madhumia Bhattacharjee, Adv. for R-33 Mr. Shuvodeep Roy, Adv. for Assam</p>
17.	Original Application No. 561/2015	Cherub Singla Vs. Union of India & Ors.	<p>Mr. Avneesh Arputham, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rohit Raj Sachan, Adv. for R-2 Mr. Pradeep Misra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for PNG Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Tushar Mehta, ASG with Mr. Ashish Rana, Adv. for R-11 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-27 & 56 Mr. Mukesh Kumar Verma, Adv. for U.P. Mr. Pradyuman Dubey, Adv. for R-69 & 71 Mr. Mukesh Verma, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Sameer Kulshreshtha, Adv.</p>
18.	Original Application No. 398/2017	Pratap Bhanu Singh Shekhawat Vs. Department of Mines & Geology & Ors.	<p>Mr. Jaideep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. S.S. Shamsery, AAG Mr. Pinaki Misra, Sr. Adv. with Ms. S. Laxmi Iyer, Adv. for Parekh & Co. Mr. Narender Pal Singh, Adv. for Birla Group Mr. Bhakti Vardhan Singh, Adv. for R-6</p>
19.	Original Application No. 468/2017	Sushil Raghav & Anr. Vs. State of Uttar Pradesh & Ors.	<p>Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. B. V. Niren, Adv. for CGWA Ms. Priyanka Swami, Adv. for GNN Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Raj Kumar, Adv. for CPCB Mr. Atif Suhrawardy & Mr. Akshay Rana, Adv.</p>

20.	Original Application No. 782/2017	Lokesh Khurana Vs. Union of India & Ors.	Mr. Adarsh Srivastava & Mr. Harsh Vardhan, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Mishra, Adv. for R-4 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Verma, Adv. Mr. Rachit Mittal, Adv. fo R-5
21.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Nawneet Vibhaw, Adv. for Appellant Mr. Shalok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF Ms. Debopriya Pal, Adv. for WBPCB Ms. Asha Nayar Basu, Adv.

Date : 31st August, 2018
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
22.	M.A. No. 447/2018 IN Original Application No. 424/2016 & O.A. No. 11/2014	M/s Mehdad & Anr. Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Mr. Aagney Sail, Adv. for Applicant Ms. Pinky Anand, ASG Mr. Rajesh K. Singh, Adv. for MoEF Mr. Jai Dehardrai, Adv. Mr. Prashant S. Kenjale, Adv. Mr. Pradeep Misra, Adv. Mr. Atmaram N. S. Nadkarni, ASG, Mr. Mukesh Verma, Adv. Mr. Alim Sankar, Adv. for State of Kerala Mr. Raja Chatterjee, Adv. for State of WB M. V. Kini Law Firm Mrs. Hemantika Wah, Adv.

Date : 31st August, 2018
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
23.	Original Application No. 01/2018 (M.A. No. 75/2018, M.A. No. 115/2018, M.A. No. 118/2018, M.A. No. 138/2018, M.A. No. 215/2018, M.A. No. 220/2018, M.A. No. 222/2018 & M.A. No. 451/2018) (Earlier M.A.No.1538/2017 IN OA No. 222/2014)	Sri. K. S. Ravi Vs. State of Karnataka & Ors.	Ms. Kanika Agnihotri & Mr. Ishan Chaturvedi, Advs. for Applicant Mr. Devraj Ashok, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-2 Mr. Ankur S Kulkarni, Adv. for R-8 Mr. S. Mahesh, Adv. for R-9 Mr. Devashish Bharukaand, Adv. for R-10 Mr. Sajan Poovayya, Sr. Adv. with Mr. Saransh Jain, Adv. for R-11 & 12 Mr. Rajesh Mahale, Adv. for KLCDA Mr. Rishabh Parikh, Adv. Mr. Ajit S. Bhasmead, Adv. Mr. Kashi Vishweshwar, Adv. for BBMP Mr. G. N. Reddy, Adv. Mr. Nishanth Patil, Adv. Mr. R. Venkataramani, Adv. Mr. B. V. Niren, Adv. Poovayya & Co. Mr. Rishi Agrawala, Adv.
24.	Review Application No. 05/2018 IN O. A. No. 584/2016	Lt. Gen. Satwant Singh Dahiya, AVSM, VSM (Retd.) Vs. Ministry of Environment & Forests & Climate Change & Anr.	Mr. Ardhendumauli Kumar Prasad, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Lt. Gen. Satwant Singh Dahiya Mr. Rajkumar, Adv. for CPCB
25.	Original Application No. 80/2018 (M.A. No. 221/2018, M. A. No. 340/2018 & M. A. No. 341/2018)	Narendra G. Pardeshi Vs. Public Works Department Dhule & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukesh Verma, Adv. Mr. Mayank Pandey, Adv. Mr. Shakunatala S. Wadekar, Adv. for R-3 Mr. Suhas Kumar Kadam, Adv. for R-4 Mr. Vinay Navare, Adv. Mr. Balendu Shekhar, Adv. for MoEF

Date : 31st August, 2018
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE S. P. WANGDI
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
26.	Original Application No. 568/2016	Ajay Khera Vs. Container Corporation of India Limited & Ors.	Mr. Sanjay Upadhyay & Mr. Saumitra Jaiswal, Advs. for Applicant Mr. Pinaki Misra, Sr. Adv. with Ms. Abhisar Bairagi, Adv. for R-1 Mr. Balendu Shekhar, Adv. Mr. Om Prakash, Adv. for MoR Mr. R.Rakesh Sharma, Adv. for TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Ms. Deep Shikha Bharti, Adv. Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Attin Shankar Rastogi, Adv. for MoEF
27.	M.A. No. 581/2018 IN Original Application No. 130/2016	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. Attin Shankar Rastogi, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 to 4 Mr. Arjun Mahajan, Adv. for R-5 & 8 Mr. Rajkumar, Adv. for CPCB Ms. Savitri Pandey, Adv. for R-6, 7, 15 & 17 Mr. Pradeep Misra, Adv. for UPPCB Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. R. Rakesh Sharma, Adv. for TNPCB Mr. Ashish Rana, Adv. for R-12 & 13 Mr. Guntur Prabhakar, Adv. for R-22 Mr. Preshit Surshe, Adv. for R-19 Ms. Pallavi Venkat Reddy, Adv. for R-23 Mr. Prashant Tyagi, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Devraj Ashok, Adv. for State of Kar. Mr. Keit Varghase, Adv. Mr. N. Reddy, Adv. for State of Telangana Ms. D. Bharathi Reddy, Adv. for State of UK Mr. Rudreshwar Singh, Adv. for Bihar Mr. Anubhav Anand Aron, Adv. Mr. Raman Yadav, Adv. Mr. A. R. Takkar, Adv. Mr. Pankaj Bhagat, Adv. Mr. Abhisar Bairagi, Adv. Mr. Manish Singh, Adv. Mr. Prashant Kanjale, Adv. Mr. Alok Agarwal, Adv. Mr. Mukesh Verma, Adv. Mr. Sushil Shukla & Ms. Suneha Jain, Advs.

Date : 31st August, 2018
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
28.	M.A. No. 140/2018, M.A. No. 178/2018, M.A. No. 295/2018, M.A. No. 285/2018 & M.A. No. 286/2018 IN Original Application No. 346/2013 (EZ)	Aabhijeet Sharma Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for MoEF Mr. AND Rao, Adv. Mr. Shuvodeep Roy, Adv. for Assam Mr. Ajit Pudussery, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Mukesh Verma, Adv.
29.	Execution Application No. 23/2018 (Earlier E.A. No. 01/2018 (EZ) IN O. A. No. 109/2017 (EZ)	Tularam Gogoi Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant in M.A. Mr. A.D.N. Rao, Adv. Mr. Shuvodeep Roy, Adv. Mr. K. P. Pathak, Adv. Mr. Thakur Sumit, Adv.

Date : 31st August, 2018
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
30.	Original Application No. 141/2014 (M.A No. 356/2015, M.A No. 419/2015, M.A. No. 1037/2015, M.A. No. 1350/2015, M.A. No. 25/2016 & M.A. No. 636/2016)	Saloni Singh & Anr. Vs. Union of India & Ors.	Mr. A.K. Singh, Sr. Adv. with Ms. Shivangi Agarwal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Om Prakash, Adv. for R – 1 & 2 Mr. Krishna Kumar Singh, Adv. for R-3 Mr. Rajkumar, Adv. for R – 5 Mr. Rajeev Sharma, Adv. for R-7 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. Mr. Balendu Shekhar, Adv. for R-8 Mr. O.P. Ratra in person & Intervener Mr. Pramod Kumar, Adv. for Contractor Mr. Sunil Satyarthi, Adv. for DCB Mr. Rahul Choudhary, Adv. for R-10 Mr. Vivek Kumar Tandon, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. I.K. Kapila, Adv. for Okhla CETP Society

31.	Original Application No. 41/2015 (M.A No. 100/2015)	Umashankar Patwa & Ors. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Ravi P. Mehrotra, Adv. Mr. Tarunvir Singh Khehar, Adv. for Agra Development Authority
32.	Original Application No. 189/2014 (M.A No. 654/2014 & M.A No. 356/2017)	Umashankar Patwa & Ors. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Ajit Sharma, Adv. for R-5 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. Mr. Avijit Bhushan, Adv. for R - 7
33.	Execution Application No. 27/2016 (M.A. No. 114/2017) IN O.A. No. 03/2016	Kaushambi Apartment Residents Welfare Association (KARWA) Vs. Municipal Commissioner Ghaziabad Nagar Nigam	Mr. Vinay Kumar Mittal, Applicant in person Ms. Priyanka Swami, Adv. for GNN Mr. Raman Yadav, Adv. for GDA Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
34.	Original Application No. 58/2016 (M.A. No. 102/2016)	Tulinder Katoch Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3 Mr. G. M. Gupta, Adv. Mr. Rahul Rathore, Adv.
35.	Original Application No. 274/2016	Sanjay Kumar Vs. Govt. of NCT of Delhi & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&5 Ms. Sakshi Popli, Adv. for R-2 Mr. Sanjeev Ralli, Adv. for R-3 Mr. Raman Yadav, Adv. for GDA
36.	Original Application No. 307/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mr. Anil Sood, Applicant in person with Ms. Madhumita Singh, Adv. for Applicant Mr. Divya Prakash Pandey, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 6 Ms. Puja Kalra, Adv. for R-4 Mr. Tarunvir Singh Khehar, Adv. for R-5 Ms. Bhavana Duhoon, Adv. for R-6 Mr. Narender Pal Singh, Adv. for R-8 Mr. Sumeet Pushkarma, Adv. for R-9 Mr. Anil Grover, AAG for R-12 Ms. Michelle, Adv. for R-13 Mr. Rajiv Bansal Sr. Adv. for DDA Mr. Abhihek Yadav, Adv. Mr. A.D.N. Rao, Adv. for DMRC Mr. Karan Grover, Adv. for NHAI Mr. Ankur Jain, Adv. for DUSIB

37.	Original Application No. 435/2016	N. S. Yadav & Ors. Vs. Commissioner, North MCD & Ors.	Mr. Alok Srivastava, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Dinesh Jindal, Adv. Ms. Puja Kalra, Adv. for North MCD Mr. Mukul Singh, Adv.
38.	Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017)	Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.	Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. A. D. N. Rao, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. Gaurav M. Liberhhan, Adv.
39.	Original Application No. 422/2017 (M.A. No. 794/2017)	Inter Globe Aviation Limited Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv. for Applicant Mr. Rajesh Kumar Singh, Adv. for R-1 Ms. Anjana Gosain, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Anand Shri, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Mr. Mirnal Ojha, Adv.

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